

ITEM NO.116

COURT NO.11

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 639/2023

VERNON

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA & ANR.

Respondent(s)

([TO BE TAKEN UP AFTER ITEM NO. 104 I.E. C.A. No. 208/2007]
[WITHIN FIRST FIVE APPEALS/CASES]

IA No. 64864/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 64993/2022 - EXEMPTION FROM FILING O.T.

IA No. 64867/2022 - EXEMPTION FROM FILING O.T.

IA No. 20894/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 64990/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

Crl.A. No. 640/2023 (II-A)

(IA No. 141975/2022 - CONDONATION OF DELAY IN FILING

IA No. 141981/2022 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

IA No. 141979/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 150724/2022 - EXEMPTION FROM FILING O.T.

IA No. 141980/2022 - EXEMPTION FROM FILING O.T.

IA No. 150723/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 01-03-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s)

Rebecca John, Sr. Adv.
Mr. R. Basant, Sr. Adv.
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Chinmay Kanojia, Adv.
Mr. Archit Krishna, Adv.
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Mr. Vishnu P, Adv.
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For Respondent(s)

Mr. Anand Dilip Landge, Adv.
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Mr. Sourav Singh, Adv.

Mr. Tushar Mehta, Solicitor General
Mr. K M Nataraj, A.S.G.
Mr. Kanu Agarwal, Adv.
Mrs. Sairica S Raju, Adv.
Mr. T S Sabarish, Adv.
Mrs. Deepabali Dutta, Adv.
Mrs. Swati Ghildiyal, Adv.
Mr. Shrikant S., Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 03.03.2023 at the end of the Board.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)